

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 25 of 2013 &
IA No. 41 of 2013

Dated: 6th September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. ... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory BoardRespondent(s)

Counsel for the Appellant(s): Mr. M G Ramachandran
Mr. Piyush Joshi
Ms. Nimisha Singh Dutta
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Sourav Agrawal
Mr. Ashish Tiwari
Mr. Rakesh Diwan

ORDER

We have heard the Learned Senior Counsel for the Appellant.

Post the matter for making further submissions on 26.9.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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